GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 1065 TO BE ANSWERED ON 8TH FEBRUARY, 2023

HIGH SPEED INTERNET

1065. SHRIMATI SANDHYA RAY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether all Gram Panchayats (GPs) in Madhya Pradesh are equipped with high speed internet and broadband under BharatNet scheme of the Government;
- (b) if so, the details thereof, district-wise in Madhya Pradesh; and
- (c) if not, the reasons therefor along with the time by which the Government intends to equip all GPs with high speed internet?

ANSWER MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) Under the BharatNet scheme being implemented in phased manner, all Gram Panchayats (GPs) in the country including Madhya Pradesh are being provided with broadband connectivity. In Madhya Pradesh, so far, out of the total 22,841 GPs, 17,810 GPs have been provided with BharatNet connectivity. This infrastructure is leased to TSPs/ISPs for provision of high speed internet and broadband connections in the GPs/rural areas. Under the BharatNet Udyami scheme, BSNL has so far provided 12,037 high-speed Fibre to the Home (FTTH) connections utilizing BharatNet infrastructure in Madhya Pradesh State.
- (b) The district-wise details of status of BharatNet connectivity and FTTH connections in Madhya Pradesh is given at **Annexure-I**.
- (c) The time line for connectivity to the remaining GPs and villages in the country, including Madhya Pradesh is 2025.

Annexure-I

Annexure referred to in Part (b) of the Lok Sabha Unstarred Question No. 1065 for answer on 08.02.2023

District-wise details of status of BharatNet and Fibre to the Home (FTTH) connections in Madhya Pradesh

District	No. of GPs	Service	No. of GPs	FTTH
District	planned in	Ready	planned in	connections
	Phase-	GPs	Phase-III	provided
	I/II/Satellite			•
AGAR MALWA	227	227		1
ALIRAJPUR	288	288		17
ANUPPUR	282	282		40
ASHOKNAGAR	334	334		768
BALAGHAT	691	689		251
BARWANI	414	412		130
BETUL	556	556		948
BHIND	42	42	405	288
BHOPAL	193	192		419
BURHANPUR	167	167	220	125
CHHATARPUR	228	228	330	175
CHHINDWARA	783	780	1	191
DAMOH	397	397	63	352
DATIA	281	281	10	142
DEWAS DHAR	495	495 384	377	267 206
DINDORI	364	364	311	27
EAST NIMAR	422	422		185
GUNA	425	425		415
GWALIOR	264	264		165
HARDA	207	207	3	140
HOSHANGABAD	418	418	4	102
INDORE	316	316		711
JABALPUR	521	521		564
JHABUA	375	375		186
KATNI	115	115	292	2
KHARGONE	308	308	288	80
MANDLA	485	458	1	86
MANDSAUR	440	440		813
MORENA	120	120	358	104
NARSINGHPUR	446	446		434
NEEMUCH	236	236		341
NIWARI	136	136		84
PANNA	395	387		113
RAISEN	495	491	2	207
RAJGARH	415	415	207	254
RATLAM	419	419	4	406
REWA	354	354	473	219
SAGAR	343	342	412	161
SATNA	691	674	1	66
SEHORE	499	499		355
SEONI	645	645	214	323
SHAHDOL	77	77	314	143

SHAJAPUR	327	327		108
SHEOPUR	225	221		56
SHIVPURI	215	215	385	275
SIDHI	151	151	249	106
SINGRAULI	212	212	104	86
TIKAMGARH	323	323		2
UJJAIN	253	253	356	165
UMARIA	234	232		145
VIDISHA	248	248	330	88
GPs under				
reconciliation*	-16		11	
Grand Total	17865	17810	4976	12037

^{*}GPs under reconciliation on account of merger/creation and other reasons.
